

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 81 of 2017 (SZ)**

**Applicant(s)**

Puducherry Environment  
Protection Association  
Rep. by its Honorary President  
Mr. R. Kothandaraman, Puducherry.

**Vs. Respondent(s)**

The Central Pollution Control Board,  
Rep. by its Member Secretary,  
Karnataka.

**Legal Practitioners for Applicant(s)**

M/s. Yogeshwaran,  
Neha Miriam Kurian

**Legal practitioners for respondent(s)**

Mr. T.N.C. Kaushik for Respondent

Note of the Registry	Orders of the Tribunal
Order No. 6	<p>Date: 4<sup>th</sup> October, 2017</p> <p>Learned counsel appearing for the applicant and the respondent are present.</p> <p>The application is listed for final arguments.</p> <p>It is submitted that the identical matter is being heard by the Principal Bench and being heard on day to day by the Principal Bench.</p> <p>As the learned Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 15.11.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>